

[Shri Balgovind Verma]

published in Notification No. G.S.R. 689 in Gazette of India dated the 31st May, 1975.

- (iv) The Neyveli Coal Mines Provident Fund (Second Amendment) Scheme, 1975, published in Notification No. G.S.R. 690 in Gazette of India dated the 31st May, 1975.

[Placed in Library. See No. LT-9856/75.]

ANNUAL REPORTS OF SALAR JUNG MUSEUM, HYDERABAD, I.I.T., MADRAS, I.I.T., KANPUR, ETC. AND ANNUAL REPORT OF INDIAN INSTITUTE OF MANAGEMENT, AHMEDABAD, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum, Hyderabad, for the year 1973-74.
(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report.

[Placed in Library. See No. LT-9857/75.]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Madras, for the year 1973-74.
(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report.

[Placed in Library. See No. LT-9858/75.]

- (3) (i) A copy of the Annual Report (Hindi version) of the Indian Institute of Technology, Kanpur, for the year 1971-72.

- (ii) A copy of the Annual Report (Hindi version) of the Indian Institute of Technology, Kanpur, for the year 1972-73.

- (iii) Two statements (Hindi and English versions) showing reasons for delay in laying the above Reports.

[Placed in Library. See No. LT-9859/75.]

- (4) (i) A copy of the Annual Report (Hindi version) of the Indian Institute of Management, Ahmedabad, for the year 1971-72.

- (ii) A copy of the Annual Report (Hindi version) of the Indian Institute of Management, Ahmedabad, for the year 1972-73.

- (iii) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Ahmedabad, for the year 1973-74.

- (iv) Three statements (Hindi and English versions) showing reasons for delay in laying the above Reports.

[Placed in Library. See No. LT-9860/75.]

- (5) A copy of the Annual Report (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi, for the year 1972-73.

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi, for the year 1973-74.

- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Reports.

[Placed in Library. See No. LT-9861/75.]

(7) A copy each of the following Reports (Hindi and English versions) under clause 42 of the Memorandum of Association and Rules of the Raja Rammohun Roy Library Foundation, Calcutta:—

(a) (i) Annual Report of the Raja Rammohun Roy Library Foundation, Calcutta, for the year 1972-73.

(ii) Annual Report of the Raja Rammohun Roy Library Foundation, Calcutta, for the year 1973-74.

(b) A statement (Hindi and English versions) showing reasons for delay in laying the above Reports.

[Placed in Library. See No. LT-9862/75.]

(8) (i) A copy of the Annual Report of the Indian Council of Historical Research for the year 1972-73, under rule 45 of the Memorandum of Association Rules of the Indian Council of Historical Research.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report.

[Placed in Library. See No. LT-9863/75.]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Khuda Baksh Oriental Public Library, Patna, for the year 1973-74 along with Audited Accounts, under sub-section (4) of section 21 of the Khuda Baksh Oriental Public Library Act, 1969—

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report.

[Placed in Library. See No. LT-9864/75.]

'FINANCIAL COMMITTEES, 1974-75—A REVIEW'

SECRETARY-GENERAL: I beg to lay on the Table a copy of "Financial Committees, 1974-75 (A Review)", (Hindi and English versions).

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Nagaland State Legislature (Delegation of Powers) Bill, 1975, which has been passed by the Rajya Sabha at its sitting held on the 23rd July, 1975."

(ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Defence of India (Amendment) Bill, 1975, which has been passed by the Rajya Sabha at its sitting held on the 23rd July, 1975."

(iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Kerala Legislative Assembly (Extension of Duration) Bill, 1975, which has been passed by the Rajya Sabha at its sitting held on the 23rd July, 1975."

(iv) "In accordance with the provisions of rule 111 of the Rules of Procedure and Con-